Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 25th July, 2014

APPEAL Nos. 129, 150, 167, 184, 212, 224,232, 247, 252, 253 of 2012
&
53 of 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

APPEAL No. 129 of 2012

NTPC Ltd.   …. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.   …Respondent (s)

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Manu Seshadri

APPEAL No. 150 of 2012

NTPC Ltd.   …. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.   …Respondent (s)

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal
Counsel for the Respondent(s):   Mr. Pradeep Misra
Mr. Shashank Pandit for MPPTC
Mr. Manu Seshadri for R.1
Mr. Vallinayagam for R.7

APPEAL No. 167 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
            Ms. Swagatika Sahoo
            Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Pradeep Misra
            Mr. Shashank Pandit for R-2
            Mr. R.B. Sharma for R-7

APPEAL No. 184 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
            Ms. Swagatika Sahoo
            Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Pradeep Misra
            Mr. Shashank Pandit for R-2
            Mr. R.B. Sharma for R-7

APPEAL No. 212 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
            Ms. Swagatika Sahoo
            Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
             Mr. Shashank Pandit for R-2
             Mr. R.B. Sharma for R-7

APPEAL No. 224 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
             Ms. Swagatika Sahoo
             Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

APPEAL No. 232 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
             Ms. Swagatika Sahoo
             Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra
             Mr. Shashank Pandit for R-2
             Mr. R.B. Sharma for R-7

APPEAL No. 247 of 2012

NTPC Ltd.   **.... Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
             Ms. Swagatika Sahoo
             Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Vallinayagam for R.7

APPEAL No. 252 of 2012

NTPC Ltd.   **…. Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors.   …Respondent (s)

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
                                     Ms. Swagatika Sahoo
                                     Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Manu Seshadri

APPEAL No. 253 of 2012

NTPC Ltd.   **…. Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors.   …Respondent (s)

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
                                     Ms. Swagatika Sahoo
                                     Ms. Anushree Bardhan

Counsel for the Respondent(s):   Ms. Shikha Ohri
                                     Mr. Hemant Singh for R.2

APPEAL No. 53 of 2013

NTPC Ltd.   **…. Appellant (s)**

   Versus

Central Electricity Regulatory Commission & Ors.   …Respondent (s)

Counsel for the Appellant(s):   Mr. M. G. Ramachandran
                                     Ms. Swagatika Sahoo
                                     Ms. Poorva Sahegal

Counsel for the Respondent(s):   Mr. Pradeep Misra
                                     Mr. Shashank Pandit for R-2
                                     Mr. R.B. Sharma for R-7

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in Appeal no. 150 of 2012. As directed by us, the written notes has been filed by him.

Post the matter for further submissions in other Appeals on *22.08.2014.*

    (Rakesh Nath)   **(Justice M. Karpaga Vinayagam)**
Technical Member   **Chairperson**

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